

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 242 OF 2019**  
**&**  
**IA NO. 1261 & 1260 OF 2019**

**Dated : 18<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**PTC India Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.  
Mr. Geet Ahuja  
Mr. Ravi Kishore  
Ms. Perna Singh  
Mr. Rajshree Chaudhary

Counsel for the Respondent(s) : Mr. Sajan Poovayya, Sr. Adv.  
Mr. Deepak Khurana  
Mr. Tejasv Anand for R-2

**ORDER**

Heard learned senior counsel for both the parties.

List this matter on **23.07.2019 at 02:30 PM.**

**(Ravindra Kumar Verma)**  
**Technical Member**  
mk/mkj

**(Justice Manjula Chellur)**  
**Chairperson**